

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2678  
ANSWERED ON:21.08.2006  
EMPLOYMENT IN PRIVATE SECTOR  
Fanthome Shri Francis

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

(a) whether the Government proposes to introduce 'quota' system for employment of the under privileged categories in the private sector; and

(b) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI CHANDRA SEKHAR SAHU)

(a) & (b) : In pursuance of the National Common Minimum Programme (NCMP), a Group of Ministers (GOM) was constituted to examine the issue of affirmative action, including reservation in private sector, and to initiate a dialogue with industry to see how best the private sector can fulfill the aspirations of youth belonging to Scheduled Castes and Scheduled Tribes. The GOM has ascertained the views of four major Industry Associations and also obtained the opinions of three legal luminaries in the matter.